

## **SUPREME COURT OF INDIA**

**Re: Appointment of Chief Justice in Orissa High Court.**

Office of the Chief Justice of the Orissa High Court would be falling vacant shortly consequent upon elevation of Mr. Justice Vineet Saran to the Supreme Court, in terms of our recommendation dated 16<sup>th</sup> July, 2018. Therefore, appointment to that office is required to be made.

Mr. Justice K.S. Jhaveri is senior puisne Judge from Gujarat High Court and has been functioning, on transfer, in Rajasthan High Court. Having regard to all relevant factors, the Collegium finds Mr. Justice K.S. Jhaveri suitable in all respects for being appointed as Chief Justice of the Orissa High Court and recommends that he be appointed as Chief Justice of that High Court.

While making the above recommendation the Collegium has taken into consideration the fact that Gujarat High Court has remained unrepresented on the Bench of the Supreme Court and there has been no Chief Justice from Gujarat High Court, for a long time.

( Dipak Misra ), C.J.I.

( Ranjan Gogoi ), J.

( Madan B. Lokur ), J.

New Delhi,  
July 18, 2018.